Amendment of the Delhi Rent Control Act

1263. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether the NDMC/MCD had urged Government to make amendments in the Delhi Rent Control Act to avoid the steep hike in property tax necessitated by the earlier amendment;
- (b) whether the Central Government have since taken any decision in this regard; and
- (c) if so, the details thereof and by when the proposed changes are likely to be made in the Act?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

Setting up of National Agency for technology transfer and building material development

1264. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government propose to set up a National agency to formulate a comprehensive approach to technology transfer and building material development in the country;
- (b) if so, the details in this regard; and
- (c) the purpose behind setting up of such national agency and to what extent it will help in developing building material centres in the country?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) to (c)

The proposal to establish a dedicated organisation on housing technology and building materials has been under consideration of the Government. The status and structure of the proposed organisation are yet to be worked out.

अहपसंख्यक श्रायोग के सदस्य

1265 श्री सत्य प्रकाश मालबीय: प्या कल्याण मंत्री यह बताने की कृपा करेंगे वि:

- (क) अल्पसंख्यक आयोग के वर्तमान अध्यक्ष और इसके सदस्यों के नाम क्या-क्या हैं; ग्रीर
 - (ख) उनके अधिकार क्या-क्या हैं?

कल्याण मंत्रालय में उप मंत्री (श्रीमती सुमति ग्रीरांव) : (क) ग्रध्यक्ष --

श्री एस० एम० एच० बर्नी

सदस्य :

श्री होमी जे॰ एच॰ तलेयारखान
श्री मेजर जनरल (सेवा निवृत्त)
एस॰ एस॰ उबान
श्री वेन॰ कुशोक जी॰ बाकुला
श्रीमती टी॰ स्टीकन

(ख) श्रायोग को जिसमें श्रम्थ तथा चार श्रन्य सदस्य शामिल हैं, श्रायोग स्यापित शर्ने संबंधी भारत सरहार के दिनांक 12-1-1978 के संग्रह्म द्वारा श्रिधकार प्राप्त है, जिसमें अन्य बातों के साथ-साथ यह व्यवस्था की गई है कि श्रायोग श्रपने ायों को पूरा रात्ने के लिए स्वयं श्रपनी कार्यंविधि श्रपनाएगा तथा भारत सर्थार के सभी मंत्रालय श्रायोग को समय-समय पर यथा श्रपेक्तित जान- कारो एवं दस्तावेज भेजेंगे श्रीर सहायता प्रदान करेंगे।